

Sr.Civil Judge and JMFC,Cnhalli
Sri.Kiran Kumar D Wadigeri
Sr.Civil Judge and JMFC,CN Halli
Cause List Date: 26-11-2020

Sr. No.	Case Number	Timing/Next Date	Party Name	Advocate
Cases listed below are adjourned due to Covid 19				
1	C.C. 277/2019 (FIRST HEARING)	30-11-2020	Handanakere Police Station Vs Nagesh	Assistant Public Prosecutor
2	C.C. 271/2020 (SUMMONS)	01-12-2020	The Sub Inspector of Police, Handanakere Police Station Vs Vikarth N Heremat alias Vikrarth N Heremat	Assistant public prosecutor
3	C.C. 285/2020 (SUMMONS)	01-12-2020	The Sub Inspector of Police, Handanakere Police Station Vs Puttaswamy	Assistant Public prosecutor
4	C.C. 1024/2018 (HEARING)	01-12-2020	Handanakere Police Station Vs Shivaraj	Assistant Public Prosecutor
5	C.C. 66/2019 (HEARING)	01-12-2020	Handanakere Police Station Vs Ramesh	Assistant Public Prosecutor
6	C.C. 289/2019 (FIRST HEARING)	01-12-2020	The Sub Inspector of Police, Handanakere Police Station Vs Manjunatha	Assistant Public Prosecutor
7	C.C. 757/2019 (FRAMING OF CHARGE OR PLEA)	01-12-2020	The Sub Inspector of Police, HandanakerePolice Station Vs Manjunatha	Assistant Public Prosecutor
8	C.C. 292/2018 (FIRST HEARING)	05-12-2020	Handanakere Police Station Vs Shivamma	Assistant Public Prosecutor
9	C.C. 962/2019 (FIRST HEARING)	05-12-2020	P.S.I.Handanakere P.S Vs Shivashankaraiah	Assitant Public Prosecutor
10	C.C. 90/2019 (NBW to Accused)	05-12-2020	The Sub Inspector of Police, Handanakere Police Station Vs Shashikumar	Assistant Public Prosecutor
11	C.C. 446/2017 (SUMMONS)	07-12-2020	Handanakere Police Station Vs Nagaraju and Another	Assistant Public Prosecutor
12	C.C. 718/2018 (SUMMONS)	07-12-2020	Handanakere Police Station Vs Manjunatha .T.N.	Assistant Public Prosecutor

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13	C.C. 574/2019 (FIRST HEARING)	07-12-2020	The Sub Inspector of Police, Handanakere Police Station Vs Shankaralingalah	Assistant Public Prosecutor
14	C.C. 329/2019 (NBW to Accused)	07-12-2020	The Sub Inspector of Police, Handanakere Police Station Vs Rangaswamy	Assistant Public Prosecutor
15	C.C. 736/2019 (FRAMING OF CHARGE OR PLEA)	08-12-2020	The Sub Inspector of Police, Handanakere Police Station Vs Gangadharaiah @ M.P.Gangadharaiah	Assistant Public Prosecutor
16	C.C. 469/2018 (FIRST HEARING)	09-12-2020	The Sub Inspector of Police, Handanakere Police Station Vs Gajendra	Assistant Public Prosecutor
17	C.C. 290/2018 (NBW to Accused)	09-12-2020	Handanakere Police Station Vs Thippesh and 2 others	Assistant Public Prosecutor
18	C.C. 477/2018 (NBW to Accused)	09-12-2020	Handanakere Police Station Vs Lachchamma	Assistant Public Prosecutor
19	C.C. 579/2018 (For HBC)	09-12-2020	The Sub Inspector of Police, Handanakere Police Station Vs Abhishek @ Shankaraguru	Assistant Public Prosecutor
20	C.C. 1027/2018 (NBW to Accused)	09-12-2020	The Sub Inspector of Police, Handanakere Police Station Vs Shashikiran	Assistant Public Prosecutor
21	C.C. 91/2019 (SUMMONS)	11-12-2020	The Sub Inspector of Police, Handanakere Police Station Vs Hanumanthaiah G.L.	Assistant Public Prosecutor
22	C.C. 44/2019 (SUMMONS)	11-12-2020	Handanakere Police Station Vs Ravi Kiran	Assistnat Public Prosecutor
23	C.C. 19/2019 (NBW to Accused)	11-12-2020	Handanakere Police Station Vs Manjunatha	Assistant Public Prosecutor
24	C.C. 332/2020 (FIRST HEARING)	14-12-2020	The Sub Inspector of Police, Handanakere Police Station Vs Sarojamma	Assistant Public Prosecutor

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Sr. No.	Case Number	Timing/Next Date	Party Name	Advocate
25	C.C. 286/2020 (SUMMONS)	17-12-2020	The Sub Inspector of Police, Handanakere Police Station Vs Shivanna	Assistant Public Prosecutor
26	C.C. 748/2017 (APPEARANCE OF ACCUSED)	17-12-2020	T.V.Annapurna Vs Shivamma	B. K. Sadashivappa
27	P.C.R. 109/2016 (NOTICE)	23-12-2020	Basavachar Vs Kantharaju	Lokeshwara Y. G.
28	P.C.R. 147/2018 (NOTICE)	23-12-2020	B.Chandrakala Vs Siddaramaiah	C.Rajashekhar
29	P.C.R. 31/2018 (HEARING)	23-12-2020	Jayamma Vs Nagaraju	G. B. Adarsh
30	C.C. 249/2018 (NBW to Accused)	28-12-2020	Gangadhara Murthy.B Vs Divya Pradeep	T. Ravindrakumar
31	C.C. 69/2019 (NBW to Accused)	28-12-2020	Venkatesh Vs Suresh Naika	D. M. Swamy
32	C.C. 15/2019 (NBW to Accused)	29-12-2020	Handanakere Police Station Vs Pradeep Kumar	Assistant Public Prosecutor
33	C.C. 41/2019 (NBW to Accused)	29-12-2020	Handanakere Police Station Vs Kariyappa	Assistant Public Prosecutor

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Sr. No.	Case Number	Timing/Next Date	Party Name	Advocate
Cases listed below are adjourned due to Covid 19				
1	EX 19/2017 (SUMMONS)	14-12-2020	Karnataka Bank Ltd. Vs Mahalingaiah	N.N.Sreedhara
2	EX 39/2018 (SUMMONS)	14-12-2020	H.Ashok Vs The National Insurance Co.Ltd	H.R.Ramesh Babu
3	O.S. 9/2019 (SUMMONS)	14-12-2020	Siddaramakka Vs Shashikala	H.R.R.
4	R.A. 3/2020 (SUMMONS)	14-12-2020	Lingappa Dead by Lrs Lakkamma Vs Jayamma	N.N.Sreedhara
5	EX 2/2015 (NOTICE)	14-12-2020	State Bank of Mysore Vs Gangappa	
6	EX 6/2015 (NOTICE)	14-12-2020	J.K.Lokesh Vs H.D.Gangadhara	
7	EX 546/2015 (NOTICE)	14-12-2020	Kempaiah Vs N.T.Chandraegowda	
8	EX 4/2016 (NOTICE)	14-12-2020	State Bank of Mysore Vs Gopalaiah (Dead by LRs)	
9	EX 27/2018 (NOTICE)	14-12-2020	Lingappa Vs C.M.Basavaraju	H.R.Ramesh Babu
10	EX 51/2018 (NOTICE)	14-12-2020	Nagarathna Vs P.D.Kishore Pai	Ramesh Babu.H.R
11	EX 52/2018 (NOTICE)	14-12-2020	Bytaraju H G Vs Javed Shayeif	H.S.G,
12	EX 4/2019 (NOTICE)	14-12-2020	K.Niranjanamurthy Vs Bajaj Alliance General Insurance Co.Ltd	Ramesh Babu H R
13	EX 7/2019 (NOTICE)	14-12-2020	Pushpalath Vs N.Shivanandan	N.N.Shreedhara
14	FDP 7/2019 (Additional ISSUES) IA/1/2019	14-12-2020	Aparna Vs Sarvamangalamma	B.Prabhuswamy

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Sr. No.	Case Number	Timing/Next Date	Party Name	Advocate
15	M.V.C. 567/2015 (SUMMONS)	17-12-2020	Chandramma Vs Proprietor	
16	M.V.C. 568/2015 (SUMMONS)	17-12-2020	Manjamma Vs Proprietor	
17	M.V.C. 567/2019 (SUMMONS)	17-12-2020	Ramanna Vs Chandra.M	V.Gangadharayya
18	M.V.C. 568/2019 (SUMMONS)	17-12-2020	Vijaykumar Vs Chandra.M	V.Gangadharappa
19	M.V.C. 505/2020 (SUMMONS)	17-12-2020	Lakkamma Vs National Insurance Company limited	H.R.Ramesh babu
20	M.V.C. 597/2020 (NOTICE)	17-12-2020	Neelakantaiah Vs Tajammul Pasha	Sathish B.
21	M.V.C. 553/2020 (NOTICE)	17-12-2020	Manjunath Vs Kumarswamy	P.R.Ramesh Babu
22	M.V.C. 267/2020 (Written statement)	18-12-2020	Mallikarjuna S.M. Vs The United India Insurance Co. Ltd.	Nagaraj M.B.

Pri. Civil Judge and JMFC Court, CN Halli
Smt. Thendral K
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Sr. No.	Case Number	Timing/Next Date	Party Name	Advocate
02.45 PM to 05.45PM				
1	O.S. 394/2011 (SUMMONS)		susheelamma Vs Lakshmaiah and others	
2	O.S. 454/2009 (NOTICE)		H.R.Rajashekara Vs Sri Beeralingeswara Temple Trust, and others	
3	O.S. 36/2012 (NOTICE)		Premalatha and others Vs shankarappa and others	
4	O.S. 158/2015 (NOTICE) IA/2/2019 IA/1/2015		Venkatachalanaika Vs Venkateshanaika	H.S.G.
5	O.S. 33/2019 (NOTICE)		Parshwanath Vs Padmaraju	H. S. Gnanamurthy
6	O.S. 468/2010 (HEARING)		rajanna Vs Dyamakka	K N G
7	O.S. 262/2011 (HEARING)		Indiramma Vs Thimmaiah and others	
8	O.S. 338/2011 (HEARING)		G.N. lathamani and another Vs G. Nagaraju and others	
9	O.S. 48/2012 (HEARING)		Venkatamma and others Vs H.R.Sharadhamma and others	G.Sreenivasamurthy G.S.Channabasappa
10	O.S. 66/2012 (HEARING)		Govindaiah Vs Papaiah	G.Sreenivasamurthy
11	O.S. 120/2013 (HEARING)		Vishweshwara and others Vs Shivamma and another	
12	O.S. 270/2013 (HEARING)		L. R. Gangadharaiah Vs shivagangamma and another	
13	O.S. 210/2015 (HEARING) IA/5/2019 IA/1/2015		Puttaiah Vs Annapoornamma	H. S. Gnanamurthy
14	O.S. 494/2009 (ARGUMENTS)		C.B.Sowbhaygyamma Vs Ganagamma	H.R.Ramesh Babu S.H.Chandrashekaraiiah
15	FDP 5/2014 (ARGUMENTS)		Canara Bank Vs B.Chandrakala and others	N.N.Sreedhara C.Rajashekar

16. O.S 220/12

Prl. Civil Judge and JMFC Court,CN Halli

Smt. Thendral K

Addl. Civil Judge and JMFC

Cause List Date: 26-11-2020

Sr. No.	Case Number	Timing/Next Date	Party Name	Advocate
16	O.S. 65/2008 (ORDERS)		S.Mahadevaiah and another Vs Shivanna and another	S.H.Chandrashekaraiah CR
17	O.S. 392/2013 (EVIDENCE)		R. Jagannath Rao Vs H.C. marulaiah and another	
18	FDP 5/2015 (ARGUMENTS)		Canara Bank Vs B.Chandrakala	N.N.Sreedhara
19	O.S. 450/2011 (STEPS)		G.Sujatha Vs G.Nagaraju and others	kcb H.T.Hanumanthaiah
20	O.S. 248/2007 (plaintiff evidence)		Vishweswaraiah Vs T.Jagadish	CKS BKS
21	O.S. 62/2015 (Cross Examination) IA/1/2015		Ramakrishnaiah Vs Ningaraju	S.H.C.
22	O.S. 196/2017 (Cross Evidence)		H.Rangappa Vs Swamy	H. T. Hanumanthaiah
Cases listed below are adjourned due to Covid 19				
23	O.S. 201/2019 (SUMMONS) IA/1/2019	02-01-2021	K.L.Manjunath Vs The Assistant Executive Engineer	H. S. Gnanamurthy
24	O.S. 160/2020 (SUMMONS) IA/1/2020	02-01-2021	K.C.Shivakumar Vs K.M.Eshwaralah	H. S. Gnanamurthy
25	O.S. 162/2015 (NOTICE) IA/3/2019 IA/1/2015	02-01-2021	K.N.Shivanna Vs Bettappa	K.S.Chandrashekhar
26	O.S. 62/2018 (NOTICE) IA/1/2018	02-01-2021	R.S.Basavalingaiah Vs Siddaramaiah and another	C. N. Krishnamurthy
27	O.S. 78/2018 (NOTICE)	02-01-2021	D.K.Prashanth Kumar Vs Thimmabovi	G. Srinivasmurthy/ G.Dilip
28	O.S. 234/2018 (NOTICE) IA/1/2018 IA/2/2018	02-01-2021	Indiramma Vs The Chief Secretary, Government of Karnataka	S. Gopala Krishna
29	O.S. 237/2018 (NOTICE) IA/3/2018 IA/1/2018	02-01-2021	Balaiah Vs The Chief Secretary, Government of Karnataka	S. Gopala Krishna

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30	O.S. 9/2019 (NOTICE) IA/1/2019	02-01-2021	Nagaraju Vs Doddaveeraiah	B.Mohan Kumar
31	O.S. 177/2019 (NOTICE) IA/1/2019 IA/2/2019	02-01-2021	Gangaiiah Vs The Panchayath Development Officer	G. Parameshwaraiah
32	O.S. 84/2020 (NOTICE) IA/1/2020	02-01-2021	Lokamma Vs Venkatamma	G.Parameshwaraiah
33	O.S. 14/2016 (HEARING)	02-01-2021	C.S. Jayalakshamma Vs umadevi C.N.	H. S. Gnanamurthy
34	O.S. 44/2015 (EVIDENCE) IA/1/2015	02-01-2021	Meena Vs Srilakshmi and another	C.K.S.
35	O.S. 136/2015 (EVIDENCE) IA/1/2015	02-01-2021	Shivananjamm Vs Jayamma	N.S.
36	O.S. 50/2018 (EVIDENCE)	02-01-2021	Nigashetti Vs Adiyamma and 4 others	G. B. Adarsh/ M.R.Girish
37	O.S. 84/2018 (EVIDENCE) IA/1/2018	02-01-2021	Parameshwaraiah Vs Prakash and 2 others	H. S. Gnanamurthy
38	O.S. 118/2013 (/0000) (STEPS)	02-01-2021	K.P.Keshavamurthy Vs D.Thammaiah	H.R.Rameshbabu
39	EX 4/2018 (STEPS)	02-01-2021	Canara Bank, Chikkanayakanahalli Branch Vs Balaram	GN N.N.Sreedhara
40	O.S. 92/2018 (STEPS) IA/1/2018	02-01-2021	Poorvacher Vs Puttashamachar	C. Rajashekhar
41	O.S. 98/2015 (hear on IA) IA/1/2015 IA/2/2015	02-01-2021	T.M. Prasannakumar Vs Government of kanmataka	S.D.
42	O.S. 48/2018 (Further Chief Evidence) IA/1/2018	02-01-2021	Leelavathi Vs A.T.Shivalingaiah and another	Shreedhar N.N
43	O.S. 132/2018 (Cross Evidence) IA/1/2018	02-01-2021	Bharathamma @ Bharathi , C Vs Siriyyamma	Mallikarjunaiah
44	O.S. 143/2019 (Written statement) IA/1/2019	02-01-2021	M.H.Thimmaraju Vs Basavaraju H.M	H. R. Ramesh babu

Pri. Civil Judge and JMFC Court, CN Halli
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Sr. No.	Case Number	Timing/Next Date	Party Name	Advocate
02.45 PM to 05.45PM				
1	C.C. 538/2016 (EVIDENCE)		Huliyar P.S Vs Naveen B	App
2	C.C. 788/2016 (EVIDENCE)		Huliyar P.S Vs Kumar	App
3	C.C. 563/2016 (JUDGEMENT)		H.K.Ramaiah Vs Arunkumar C.S	H.T.Hanumanthaiah
4	C.C. 564/2016 (JUDGEMENT)		H.K.Ramaiah Vs Arunkumar C.S	H.T.Hanumanthaiah
5	C.C. 565/2016 (JUDGEMENT)		H.K.Ramaiah Vs Arunkumar C.S	H.T.Hanumanthaiah
6	C.C. 566/2016 (JUDGEMENT)		H.K.Ramaiah Vs Arunkumar C.S	H.T.Hanumanthaiah
7	C.C. 567/2016 (JUDGEMENT)		H.K.Ramaiah Vs Arunkumar C.S	H.T.Hanmumanthaiah
11.00 AM to 02.00PM				
8	C.C. 659/2011 (NBW to Accused)		S.N.Mallikarjunaiah Vs Ekanth	T.R.Somashekaraiah M.N.Shekar
Cases listed below are adjourned due to Covid 19				
9	Cri.Misc. 280/2020 (EVIDENCE)	30-11-2020	Rangappa Vs The Tahasildar	Yathish Naik B. R.
10	Cri.Misc. 283/2020 (EVIDENCE)	30-11-2020	Huchchiraiah Vs The Tahasildar	Yathish Naik B. R.
11	Cri.Misc. 284/2020 (EVIDENCE)	30-11-2020	Huchchiraiah Vs The Tahasildar	Yathish Naik B. R.
12	Cri.Misc. 285/2020 (EVIDENCE)	30-11-2020	Eshwaraiiah Vs The Tahasildar	Yathish Naik B. R.
13	Cri.Misc. 231/2020 (EVIDENCE)	29-12-2020	Ranganath Vs The Tahasildar	Yathish Naik B. R.
14	Cri.Misc. 232/2020 (EVIDENCE)	29-12-2020	Ranganath Vs The Tahasildar	Yathish Naik B. R.
15	Cri.Misc. 276/2020 (EVIDENCE)	29-12-2020	Rangappa Vs The Tahasildar	Yathish Naik B. R.

Pri. Civil Judge and JMFC Court,CN Halli

Smt. Thendral K

Addl. Civil Judge and JMFC

Cause List Date: 26-11-2020

Sr. No.	Case Number	Timing/Next Date	Party Name	Advocate
16	Cri.Misc. 277/2020 (EVIDENCE)	29-12-2020	Rangappa Vs The Tahasildar	Yathish Naik B. R.
17	C.C. 8/2019 (EVIDENCE)	29-12-2020	The Sub Inspector of Police, Huliyar Police Station Vs Syed Zabi Ulla and 12 others	Assistant Public Prosecutor
18	C.C. 442/2019 (EVIDENCE)	29-12-2020	The Sub Inspector of Police, Huliyar Police Station Vs Umesha S.D	Assistant Public Prosecutor
19	Cri.Misc. 226/2020 (PAPER PUBLICATION ISSUED)	29-12-2020	Rajanaika Vs The Tahasildar	Yathish Naik B. R.
20	Cri.Misc. 278/2020 (PAPER PUBLICATION ISSUED)	29-12-2020	Rangappa Vs The Tahasildar	Yathish Naik B. R.
21	Cri.Misc. 279/2020 (PAPER PUBLICATION ISSUED)	29-12-2020	Rangappa Vs The Tahasildar	Yathish Naik B. R.
22	C.C. 306/2020 (SUMMONS)	31-12-2020	The Sub Inspector of Police, Huliyar Police Station Vs Katalingaiah	Assistant Public prosecutor
23	C.C. 582/2017 (EVIDENCE)	31-12-2020	The Sub Inspector of Police, Huliyar Police Station Vs Ramesh .H	Assistant Public Prosecutor
24	C.C. 220/2017 (FRAMING OF CHARGE OR PLEA)	31-12-2020	Lokesh .D.S. Vs B.Guru	N.N.Sreedhara
25	C.C. 1010/2018 (FRAMING OF CHARGE OR PLEA)	31-12-2020	The Sub Inspector of Police, Huliyar Police Station Vs Ramappa .T.Gangoor	Assistant Public Prosecutor
26	Cri.Misc. 510/2014 (EVIDENCE)	31-12-2020	Jayamma Vs Chandrniah	N.sreedhara
27	Cri.Misc. 183/2018 (EVIDENCE)	31-12-2020	Bhuvan minor by N/f mother and Ambika H. S. another Vs T. V. Akash	

Dangling IA:

Pri. Civil Judge and JMFC Court, CN Halli
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Sr. No.	Case Number	Timing/Next Date	Party Name	Advocate
11.00 AM to 02.00PM				
1	O.S. 343/2011 (NOTICE)		Kenchamma Vs Gavirangaiah and others	N.N.Sreedhara S.Gopalakrishna G. B. Adarsh
2	O.S. 45/2018 (NOTICE)		Hemalatha Vs Jayamma and 2 others	G. B. Adarsh
3	O.S. 579/2002 (HEARING)		Ningamma Vs shivna	
4	O.S. 235/2011 (HEARING)		Yashodhamma Vs Kamamma and another	
5	O.S. 259/2012 (HEARING)		K.B.Durgaiah and others Vs S.C.Nagaraju	CR
6	O.S. 276/2010 (ARGUMENTS)		Rajamma and another Vs Ningamma and others	G.Srinivasa murthy N N.Sreedhar
Cases listed below are adjourned due to Covid 19				
7	O.S. 293/2014 (HEARING)	02-01-2021	Rangamma Vs Shankarappa and another	C.Rajashekara
8	O.S. 34/2017 (HEARING)	02-01-2021	C.A.Balaraju Vs The Chief Officer	H.S.Gnanamurthy
9	O.S. 35/2017 (HEARING)	02-01-2021	C.K.Narasimhamurthy Vs The Chief Officer	H.S.Gnanamurthy
10	O.S. 38/2017 (HEARING)	02-01-2021	Khurshidunnisa Vs Dasthagir Sab	C.Rajashekhar
11	EX 14/2018 (HEARING)	02-01-2021	V.S. Srikanth Vs K.N. Shashidhara	N.N.Sreedhara
12	O.S. 124/2020 (SUMMONS) IA/1/2020	04-01-2021	Tholasamma Vs Govindaraju T T	N.Jayanna
13	O.S. 125/2020 (SUMMONS) IA/1/2020	04-01-2021	Marakka Vs The Chief Secretary	N.N.Sreedhara
14	O.S. 127/2020 (SUMMONS) IA/1/2020	04-01-2021	Lakkamma Vs Ningamma	H. T. Hanumanthaiah
15	O.S. 129/2020 (SUMMONS) IA/1/2020	04-01-2021	Kavitha Vs Sardashimiah	C. N. Krishnamurthy

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16	O.S. 140/2020 (SUMMONS)	04-01-2021	Chandramma Vs Sannabullaiah	D. M. Swamy
17	O.S. 142/2020 (SUMMONS)	04-01-2021	G.C.Ramaiah Vs G.L.Ramadasappa	H. R. Ramesh babu
18	O.S. 176/2020 (SUMMONS) IA/1/2020	04-01-2021	Manjunatha Vs Vijaya Kumar	S. H. Chandrashekaraiiah
19	O.S. 115/2020 (NOTICE) IA/1/2020 IA/2/2020	04-01-2021	Sri Kharim sab Vs Sri. Kharim sab	L.Umapathi
20	O.S. 117/2020 (NOTICE) IA/1/2020	04-01-2021	G.M.Shivakumar Vs Ganganamma	N. Jayanna
21	O.S. 169/2020 (NOTICE) IA/1/2020	04-01-2021	Rajanna S Vs Lokesh	T. Ravindrakumar
22	O.S. 33/2017 (HEARING) IA/2/2017	04-01-2021	M.N.Ravindranath Vs The Chief Officer	H.S.Gnanamurthy
23	O.S. 189/2020 (HEARING) IA/1/2020	04-01-2021	Sri Hosahalli Anjaneya Swamy Temple Trust Committee Vs Basavaraju	H. R. Ramesh babu
24	EX 7/2015 (STEPS)	04-01-2021	Ms Sriram City Union Finance Ltd. Represented by its V. Suganda Raj. Vs Udaykumar	K.G.P.
25	EX 38/2016 (STEPS)	04-01-2021	Siddagangaiah Vs Nirmalamma	G.P.Mallikarjunaiah
26	O.S. 110/2017 (hear on I.A) IA/1/2017 IA/2/2017	04-01-2021	Balaji Singh and another Vs The Tahsildar and others	S. Gopala Krishna
27	O.S. 229/2017 (hear on I.A)	04-01-2021	Soubhagyamma Vs Hanumanthaiah	Shreedhar N.N
28	O.S. 51/2018 (hear on I.A)	04-01-2021	Kumar Vs The Chief Officer	H. S. Gnanamurthy
29	O.S. 135/2018 (hear on I.A) IA/1/2018	04-01-2021	Shivanna Vs Maalamma	G. B. Adarsh

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Sr. No.	Case Number	Timing/Next Date	Party Name	Advocate
11.00 AM to 02.00PM				
1	C.C. 228/2013 (SUMMONS)		C.N.Halli police station Vs Anandaiah and others	C.K.Seetharamaiah
2	CrI.Misc. 112/2020 (ORDERS)		Durgamma Vs The Tahasildaar	S. Dilip
3	CrI.Misc. 113/2020 (ORDERS)		Durgamma Vs The Tahasildaar	S. Dilip
4	C.C. 474/2014 (NBW to Accused)		Chikkanayakanahalli P.S. Vs A-2 Muskan	Assistant Public Prosecutor
Cases listed below are adjourned due to Covid 19				
5	C.C. 566/2012 (APPEARANCE OF ACCUSED)	31-12-2020 (11.00 AM to 02.00PM)	Chikkanayakanahalli P.S. Vs Muthu	Assistant Public Prosecutor
6	CrI.Misc. 358/2019 (NOTICE)	31-12-2020	B.Jagadeesha Vs SURETY - B.Lingaraju	J. S. Aravinda
7	CrI.Misc. 206/2020 (APPEARANCE OF PARTY)	31-12-2020	Puttaraju Vs The Tahasildaar	Shashidhar
8	C.C. 359/2019 (HEARING)	31-12-2020	The Sub Inspector of Police, Chiknayakanhalli Police Station Vs H.G. Sharath	Assistant Public Prosecutor
9	C.C. 278/2020 (HEARING)	31-12-2020	The Sub Inspector of Police, Chiknayakanhalli Police Station Vs Chiranjivi D.P.	Assistant Public Prosecutor
10	C.C. 78/2019 (EVIDENCE)	31-12-2020	The Sub Inspector of Police, Chiknayakanhalli Police Station Vs Siddesh A.R.	Assistant Public Prosecutor
11	C.C. 543/2019 (EVIDENCE)	31-12-2020	The Sub Inspector of Police, Chiknayakanhalli Police Station Vs Shashidhara .G	Assistant Public Prosecutor
12	CrI.Misc. 365/2020 (EVIDENCE)	31-12-2020	Rangaiah Vs The Tahasildar	M. N. Shekharaiah
13	CrI.Misc. 366/2020 (EVIDENCE)	31-12-2020	Rangaiah Vs The Tahasildar	M. N. Shekharaiah

Pri. Civil Judge and JMFC Court, CN Halli
Smt. Thendral K(Incharge)
Pri. Civil Judge and JMFC
Cause List Date: 26-11-2020

Sr. No.	Case Number	Timing/Next Date	Party Name	Advocate
14	C.C. 422/2018 (FRAMING OF CHARGE OR PLEA)	31-12-2020	K.Narasimhaiah Vs P.Manjunatha	H. S. Gnanamurthy
15	C.C. 700/2018 (EVIDENCE)	31-12-2020	The Sub Inspector of Police, Chiknayakanhalli Police Station Vs Prakash	Assistant Public Prosecutor
16	C.C. 268/2019 (NBW to Accused)	31-12-2020	C.R. Srinivasamurthy Vs R.S.Dhanyakumar	S. H. Chandrashekaraiah
17	Cri.Misc. 533/2019 (Issues notice to the respondent)	31-12-2020	C.K.Shama Vs Mukthiyar	C.Rajashekhar
18	C.C. 646/2019 (For HBC)	31-12-2020	The Excise Inspector, Chikkanayakanahalli Vs Vedavathi	Assistant Public Prosecutor
19	C.C. 653/2019 (For HBC)	31-12-2020	The Excise Inspector, Chikkanayakanahalli Vs Anjanamurthy	Assistant Public Prosecutor
20	P.C.R. 123/2019 (Sworn Statement)	31-12-2020	K.G.Ramesh Vs Kamalakar	C.Rajashekhar
21	P.C.R. 160/2019 (Sworn Statement)	31-12-2020	B.Jagadeesh Vs M.S.Sangamesh	C.Rajashekhar
22	P.C.R. 33/2020 (Sworn Statement)	31-12-2020	Kuppureshwara Pathina Sahakara Sangha (Niyamitha) Vs Rangaswamy	T. Ravindrakumar
23	P.C.R. 34/2020 (Sworn Statement)	31-12-2020	Kuppureshwara Pathina Sahakara Sangha (Niyamitha) Vs Dayananda	T. Ravindrakumar
24	P.C.R. 39/2020 (Sworn Statement)	31-12-2020	C.R.Yogeesha Vs H.R.Devanand	T. G. Vijayakumar
25	Cri.Misc. 256/2020 (PAPER PUBLICATION ISSUED)	31-12-2020	Mariyanna Vs The Tahasildar	G.Parameshwaraiiah
26	Cri.Misc. 259/2020 (PAPER PUBLICATION ISSUED)	31-12-2020	Mariyanna Vs The Tahasildar	G.Parameshwaraiiah
27	C.C. 861/2014 (HEARING)	02-01-2021	Srinivas Vs Gayithamma and others	